

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 17/RP/2023

- Subject** : Petition for review of the order dated 24.2.2023 in Petition No. 6/TT/2020
- Date of Hearing** : 29.5.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri Ramesh Babu V., Member
- Petitioner** : Power Grid Corporation of India Limited (PGCIL)
- Respondents** : Rewa Ultra Mega Solar Limited (RUMSL) and 11 others
- Parties Present** : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Sneha Singh, Advocate, PGCIL
Shri Aditya Singh, Advocate, RUMSL
Shri Mohd. Mohsin, PGCIL
Shri Zafrul Hasan, PGCIL

Record of Proceedings

Order in the instant review petition was reserved on 4.4.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, who formed part of the coram, demitting the office. Accordingly, the matter is listed for hearing today.

2. Learned counsel for the Petitioner submitted that the instant Review Petition has been filed for review of the order dated 24.2.2023 in Petition No. 6/TT/2020. Arguments in the matter have already been concluded, and the Petitioner does not want to file any submissions in the matter. Therefore, the matter may be reserved for order.

3. Learned counsel for RUMSL sought one week's time to file Written Submissions in the matter.

4. The Commission directed RUMSL to file its Written Submissions by 10.6.2024 with an advance copy to the Petitioner. The Commission further directed RUMSL to adhere to the timeline and observed that no extension of time would be granted.

5. Subject to the above, the Commission reserved an order in the matter.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

